

Industrial Licence to Reliance Industries Limited for Paraxylene plant

1576. SHRI A. G. KULKARNI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are considering to grant ex postfacto Industrial Licence to Reliance Industries Limited for their Paraxylene plant which was sanctioned on the basis of captive consumption only along with the PTA plant;

(b) what necessitated the Reliance Industries Limited to apply for Industrial Licence after the plant has been commissioned; and

(c) what is the policy of the Government for granting ex postfacto Industrial Licence in such cases?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c) An application from M/s. Reliance Industries Limited for endorsement of Paraxylene on the Industrial Licence granted to them for manufacture of Purified Terephthalic Acid is with the Government. Decision on such application is taken on Techno Economic considerations. Details of the application are not disclosed until a decision is taken thereon.

ब्लाक मुख्यालयों में टेलिक्स

1577. श्री विश्वासराव रामराव पाटिल: क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार सभी ब्लाक मुख्यालयों को टेलिक्स से जोड़ने का विचार रखती है, और

(ख) यदि हाँ, तो इस सम्बन्ध में व्यौरा क्या है ?

संचार मंत्रालय में राज्य मंत्री (श्री गिरिधर मोसामे) : (क) इस समय ऐसा कोई प्रस्ताव नहीं है ।

(ख) प्रश्न ही नहीं उठता ।

Chlorine manufacturing factories

1578. DR. RATNAKAR PANDEY:

SHRIMATI RATAN KUMARI:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that there are at least 100 chemical factories in the country which are manufacturing the commonly used chlorine gas that could repeat disaster of Bhopal scale in the event of an accident as per study conducted by Central Labour Institute;

(b) if so, what are the details in this regard; and

(c) what preventive measures Government propose to take in this regard?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Yes, Sir, there are a large number of units in the country which are manufacturing chlorine as a co-product of caustic soda, however, the Bhopal Gas tragedy was not on the basis of leakage of chlorine but of Methyl Isocyanate (MIC) Gas. As per information received from Ministry of Labour, no such study has been conducted by the Central Labour Institute.

(b) The question does not arise.

(c) All manufacture and storage of chlorine and other hazardous products is regulated by the rules and guidelines prescribed by the agencies of the Ministry of Labour and the Ministry of Environment & Forests, who also monitor their implementation.

Post of Post-Master General at Aurangabad (M.S.)

1579. SHRIMATI SURYAKANTA JAYAWANTRAO PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received some demands from All India Postal Employees Union, Nanded (MS.) for the